

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट: www.rbi.org.in/hindi Website: www.rbi.org.in इ-मेल email: helpdoc@rbi.org.in

May 23, 2011

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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Certificate of Registration of M/s. Supra Portfolio Limited - Cancelled

The Reserve Bank of India has on January 4, 2011 cancelled the certificate of registration No.B-14.02377 granted on August 13,, 2001 to M/s. Supra Portfolio Limited having its registered office at 803, Manjusha, Nehru Place, New Delhi-110019 for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad

Assistant General Manager